

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 157 OF 2016**

**Dated: 27<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Viyyat Power Pvt. Ltd.**

**Vs.**

**Kerala State Electricity Board Ltd. & Ors.**

**...Appellant(s)**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Anirudh Wadhwa  
Ms. Rimali Batra

Counsel for the Respondent(s) : Mr. P. V. Dinesh for R.1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **16.05.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/kt*